

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 21.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
STEPS	HEARING
1. O.S. 478/2019	16. O.S. 520/2002
2. O.S. 684/2019	17. O.S. 710/2006
3. O.S. 1096/2019	18. O.S. 1868/2007
4. O.S. 594/2011	19. O.S. 850/2010
5. O.S. 388/2013	20. O.S. 718/2014
6. O.S. 78/2016	21. O.S. 112/2015
7. O.S. 342/2016	22. O.S. 472/2018
8. O.S. 572/2019	23. O.S. 822/2018
9. O.S. 1168/2019	24. O.S. 678/2020
10. O.S. 1644/2019	25. O.S. 1060/2020
11. O.S. 170/2020	CALL ON
12. O.S. 650/2020	26. O.S. 790/2010
NOTICE	27. O.S. 352/2014
13. EX 28/2019	28. O.S. 708/2010
14. O.S. 31/2019	29. O.S. 1566/2012
15. FDP 1/2020	30. O.S. 898/2014

Date: 18.06.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 21.06.2021

IST SESSION AT 11 A.M	IIND SESSION AT 2.45 P.M
HEARING	STEPS
1. EX. 11/2009	16. O.S. 252/2012
2. O.S. 756/2009	17. O.S. 632/2013
3. O.S. 686/2010	18. O.S. 258/2017
4. O.S. 876/2014	19. O.S. 1326/2019
5. O.S. 1466/2014	20. O.S. 1496/2019
6. O.S. 432/2015	21. O.S. 1696/2019
7. O.S. 532/2015	22. O.S. 82/2020
8. O.S. 1030/2016	23. O.S. 152/2020
9. O.S. 1206/2016	24. O.S. 1188/2017
10. O.S. 880/2017	ORDERS
11. O.S. 1392/2019	25. EX. 41/2012
12. O.S. 760/2020	26. O.S. 36/2014
ARGUMENTS	27. O.S. 1660/2019
13. O.S. 630/2011	28. O.S. 934/2020
14. O.S. 1018/2014	JUDGEMENT
15. O.S. 1524/2018	29. O.S. 1784/2013
	30. O.S. 1264/2017

Date: 18.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.